27 Oral Answers

DR. KRUPASINDHU BHOI : I want to know ... (Interruption).

MR. SPEAKER : Shri Jagannath Patnaik. Absent, On. 298. Dr. Krupasindhu Bhoi.

SHRI YOGENDRA MAKWANA : The representative of the NABARD with Head suarters at Bombay is also there on the -Committe.

Sir, he wanted to know the guidelines, I am tellihg him.

MR. SPEAKER : I have taken up Qn. 298.

SHRI VIJAY N. PATIL: Dr. Bhoi wants to put a supplementary question.

MR. SPEAKER : I have taken up Qn. 298 new.

Area under cultivation and production of foodgrains

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*298. DR. KRUPASINDHU BHOI: SHRI MANVENDRA SINGH :

Will the Minister of AGRICULTURE be pleased to state :

(a) total area under cultivation in the country 1984 and 1985 (upto 30 June, 1985);

(b) production of foodgrains per acre and crop intensity in the country during 1984 and 1985 (upto 30 June, 1985); and

(c) the total area under irrigation in the country as on 1-4-1985 ?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH) : (a) to (c) A Statement is given below.

Statement

(a) Total area under cultivation (net area sown) in the country is normally around 142 million hectares. The gross cropped area during 1983-84 and 1984-85 is estimated to be 179.7 million hectares and 175.6 million hectares respectively.

(b) The production of foodgrains per hectare and cropping intensity for 1983-84 and 1984-85 is given below.

Year	Production of foodgrains per hectare (Kgs.)	Cropping intensity (Per cent
1983-84	1162	126.5
1984-85	1154	123.7

(c) Actual figures of irrigated area collected as a part of land use statistics become available with a time lag of about three years. According to the latest available statistics, net irrigated area and gross irrigated area in 1981-82 was 39.7 million hectares and 51.61 million hectares respectively. According to Seventh Plan document, total utilisation of irrigation during 1984-85 was estimated at 60.4 million hectares.

DR. KRUPASINDHU BHOI: I am lucky to get an answer from the Hon. Minister, of Agriculture. When there is a will, there is implementation, and when there is no will there is a committee.

I wanted to know from the Hon. Minister the total area under cultivation in the country. He has replied that the total area under cultivation is around 142 million hectares.

MR. SPEAKER : Why are you reading from the reply ?

DR. KRUPASINDHU BHOI : I want a clarification. He also says that the gross cropped area during 1983-84 and 1984-85 is estimated to be 179.7 million hectares and 175.6 million hectares respectively. I want to know why there is a gap between these two, because it has not been explained properly.

S. BUTA SINGH : When we say net area we mean that there is only one crop; when we say gross cropped area it includes some areas where you can have two to three crops during a year. Therefore, it becomes gross cropped area.

MR. SPEAKER : You send him some seeds and make him a farmer first.

DR. KRUPASINDHU BHOI : Now I will put my question. The production of foodgrains per hectare is 11.62 quintals and 11.54 quintals during the last two years. Further, if this ratio is kept I want to know if we can achieve our goal or reaching the target of any other developing country comparable to India, if not of any developed country. At the same time, the total utilisation of irrigation during the year 1984-85 was estimated at 60.4 million hectares; and in 1981-82-he says-it was 51.61 million hectares. So, I want to know why there is a gap between these two, whether there is a deficiency of water or there is any problem with water management, whether we are getting any financial assistance for this, and whether there is any scheme envisaged in the Seventh Five Year Plan or not.

S. BUTA SINGH : I am sorry, I am not able to get the import of the question.

It is already very clear from the statement itself that the net irrigated area has increased, from 39.7 million hectares to 51.61 million hectares. Similarly we propose to add more irrigated areas to our net cultivated area. This is how we tackle the food production. There is always scope for increasing the productivity, which is receiving our attention. We are trying to see that in this part of the world, India becomes a leading country in the per hectare productivity in foodgrains. I am happy to share with the august House the information that in Punjab and Haryana we are doing well-as good as China, the most advanced country in agriculture in this part of the world, is doing. This technique has to be taken to western and eastern parts of the country. Wherever facilities like irrigatian are available, it has been proved that we can do it. We have done in West Bengal in wheat and rice. We can do it in other parts of the country and we are trying.

WRITTEN ANSWERS TO QUESTIONS

[Translation]

Programme on working of D.D.A. Telecast on T.V.

*285. SHRI JAGANNATH CHOU-DHARY: Will the Minister of URBAN DEVELOPMENT be pleased to state : (a) whether a programme on the working of Delhi Development Authority was telecast on T.V. on 4 November, 1985 in which Chairman and Deputy Chairman of DDA and general public participated; and

(b) if so, reaction of Government to the matters raised during that discussion ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) The main issues raised in the TV telecast on the working of the DDA related to:

- (i) Corruption in the public interface of DDA,
- (ii) Quality of construction and
- (iii) Improvement in working.

The Government attaches a great importance to these issues and have been making continues efforts to remedy the situation.

Following steps, have been taken in this direction :

- (i) DDA has strengthened its Quality Control Cell.
- (ii) Disciplinary action has been taken wherever officers have been found wanting in integrity.
- (iii) Supervision at different levels has been intensified, There are more and more surprise inspections at work sites and checking of materials.
- (iv) Computerisation has been introduced to bring in uniformity and close monitoring.
- (v) Tata Consultancy Services have been engaged to study and suggest streamlining of the work of the Organisation.

Central Legislation on Construction Labour

*291. SHRI B. V. DESAI: Will the Minister of LABOUR be pleased to state: